National Company Law Tribunal Allahabad Bench Allahabad

CP No. 22 (ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016.

NAME OF THE COMPANY: M/s Pioneer Power Enginners Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1. Siddherth Anglal Adv. letchioner A-surghel

2. Raghan Den gang Adv Respondents Reglandery

Order dated 09.11.2016

CP No. 22 (ND)/2013 M/s Pioneer Power Engineers Ltd.

Learned Counsel for respondent represented that the Senior Counsel is unwell and requested for time. The matter is ordered to be listed on 17.11.2016 for final hearing without fail.

List the matter on 17.11.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.11.2016